

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 2873
TO BE ANSWERED ON 17th March, 2023

WELFARE OF EX-SERVICEMEN

2873. SHRI ANNASAHEB SHANKAR JOLLE:
SHRI PRATHAP SIMHA:
SHRI L.S. TEJASVI SURYA:
SHRI SANGANNA AMARAPPA:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of ex-servicemen personnel receiving pension from Government, State/UT-wise including Karnataka;
- (b) the details of pension being received by ex-servicemen during the last five years across the country, rank-wise, year-wise and State/UT-wise; and
- (c) the other steps taken by the Government for welfare of ex-servicemen in the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): The details of total number of ex-servicemen personnel receiving pension from Government, State/UT-wise including Karnataka are enclosed at Annexure-I.
- (b): There is no provision for the rank wise compilation of the pensionary awards paid to the ex-servicemen. The pensionary awards paid to the commissioned officers & PBOR (for all ranks) including defence civilians of Army, Navy & Air Force are compiled in the same code head of pensionary awards of the respective wings. However, details of expenditure on pension and other retirement benefits for the last five years are enclosed at Annexure-II.
- (c): The details of steps taken by the Government for welfare of ex-servicemen in the country are enclosed at Annexure-III.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2873 TO BE ANSWERED ON 17.03.2023 REGARDING “WELFARE OF EX-SERVICEMEN”.

STATE	STATE WISE BANK/DPDO PENSIONERS	STATE WISE TREASURY PENSIONERS	STATE WISE TOTAL PENSIONERS
Andaman Nicobar	1184	0	1184
Andhra Pradesh	82463	0	82463
Arunachal Pradesh	1173	0	1173
Assam	51727	0	51727
Bihar	122326	146	122472
Chandigarh	17208	0	17208
Chhatisgarh	17726	0	17726
Dadra Nagar Haveli	16	0	16
Daman Diu	118	7	125
Delhi	82031	30	82061
Goa	4255	52	4307
Gujarat	33339	1549	34888
Haryana	224230	0	224230
Himachal Pradesh	120634	0	120634
Jammu Kashmir	89865	3938	93803
Jharkhand	28403	750	29153
Karnataka	60658	25	60683
Kerala	187416	0	187416
Ladakh	5738	0	5738
Lakshadweep	72	0	72
Madhya Pradesh	103317	0	103317
Maharashtra	292321	370	292691
Manipur	6042	1029	7071
Meghalaya	4532	310	4842
Mizoram	2473	515	2988
Nagaland	2657	0	2657
Odisha	45804	540	46344
Puducherry	1925	187	2112
Punjab	271595	0	271595
Rajasthan	175518	10	175528
Sikkim	1246	145	1391

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Tamil Nadu	172010	26	172036
Telangana	42191	0	42191
Tripura	2313	1	2314
Uttar Pradesh	401898	21769	423667
Uttarakhand	164224	255	164479
West Bengal	145973	198	146171
Total	2966621	31852	2998473
	Indian Embassey Nepal		87891
Total			3089365
	Pensioners drawing pension from Banks, SPARSH and DPDOs which could not be classified		161921
Total			3248285

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UNSTARRED QUESTION NO. 2873 TO BE ANSWERED ON 17.03.2023
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Expenditure on pension and other retirement benefits					
(Amount in Crores of Rupees)					
Financial Year 2017-18	Pensionary heads	Army	Navy	Air Force	Total
	Pension	54705.23	2142.71	4453.57	61301.51
	Gratuity	6077.63	504.42	450.96	7033.01
	Commutation (CVP)	7821.88	786.07	759.54	9367.49
	Family Pension	9753.69	349.06	563.94	10666.69
	Leave Encashment	2726.62	260.93	630.75	3618.3
	Others	11.59	0.3	0.69	12.58
	Grand total				
Expenditure on pension and other retirement benefits					
(Amount in Crores of Rupees)					
Financial Year 2018-19	Pensionary heads	Army	Navy	Air Force	Total
	Pension	52258.94	3317.14	6336.95	61913.03
	Gratuity	6611.7	506.65	650.18	7768.53
	Commutation (CVP)	10747.87	1147.10	1204.72	13099.69
	Family Pension	13555.00	390.18	870.52	14815.7
	Leave Encashment	3181.33	246.23	728.2	4155.76
	Others	18.64	0.86	2.49	21.99
	Grand total				
Expenditure on pension and other retirement benefits					
(Amount in Crores of Rupees)					
Financial Year 2019-20	Pensionary heads	Army	Navy	Air Force	Total
	Pension	60494.87	4278.07	7248.99	72021.93
	Gratuity	7501.78	543.54	815.43	8860.75
	Commutation (CVP)	12034.26	1165.90	1824.35	15024.51
	Family Pension	15136.05	595.53	1255.90	16987.48
	Leave Encashment	3768.18	279.87	846.47	4894.52
	Others	17.26	0.99	2.8	21.05
	Grand total				
Expenditure on pension and other retirement benefits					
(Amount in Crores of Rupees)					
Financial Year 2020-21	Pensionary heads	Army	Navy	Air Force	Total
	Pension	71476.37	4127.22	7499.14	83102.73
	Gratuity	8352.92	398.10	659.14	9410.16

	Commutation (CVP)	10106.6	574.38	821.46	11502.44
	Family Pension	17857.45	572.13	1263.24	19692.82
	Leave Encashment	3712.40	223.40	397.08	4332.88
	Others	20.85	1.18	2.94	24.97
Grand total					128066.00
Expenditure on pension and other retirement benefits					
(Amount in Crores of Rupees)					
Financial Year 2021-22	Pensionary heads	Army	Navy	Air Force	Total
	Pension	65000.25	3690.97	7131.37	75822.59
	Gratuity	7524.00	529.62	852.47	8906.09
	Commutation (CVP)	8100.44	628.03	945.05	9673.52
	Family Pension	16414.04	565.04	1166.56	18145.64
	Leave Encashment	3614.55	352.09	336.33	4302.97
	Others	18.56	1.00	3.00	22.56
Grand total					116873.37

**ANNEXURE-III REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO. 2873 TO BE ANSWERED ON 17.03.2023
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**DETAILS OF VARIOUS WELFARE SCHEMES PROVIDED BY KENDRIYA SAINIK
BOARD**

1. Benefits given from Armed Forces Flag Day Fund:-

Sl No.	Grants	Amount(in Rs.)
(a)	Penury Grant (65 Yrs and above) (Applicable to Non-Pensioners ESM upto Hav Rank)	Rs. 4,000/-pm
(b)	Education Grant (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner ESM upto Hav Rank)	Rs. 1,000/-pm
(c)	Disabled Children Grant (Applicable to 100% disabled wards of Pensioner/Non-pensioner ESM upto JCOs Rank)	Rs. 3,000/-pm
(d)	Daughter’s Marriage Grant (upto two daughters) Applicable to daughters of Pensioner/Non-Pensioner ESM upto Hav Rank)	Rs. 50,000/-
	Widow Re-Marriage Grant (Applicable to Widows of Pensioner/Non-Pensioner ESM upto Hav Rank)	
(e)	Medical Treatment Grant (Applicable to Non-pensioner ESM upto Hav Rank and his dependents)	Rs. 30,000/- (Max)
(f)	Orphan Grant (Applicable to Orphans of Pensioner/Non-pen ESM All Ranks) • Daughters of ex-servicemen till she is married. • One Son of ex-servicemen upto 21 years of age.	Rs. 3,000/-PM
(g)	Vocational Trg Grant for Widows (Applicable to Widows of Pensioner/Non-Pensioner ESM upto Hav Rank)	Rs. 20,000/- (One Time)

2. Modified Scooter Grant. Rupees 1,00,000/- is provided to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG's Branch of IHQ (Army, Navy & Air Force).

3. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks :-

(a)	Serious Diseases as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke. Other Diseases: Where more than Rs. 1.00 Lac has been spent on treatment	75% and 90% of total expenditure to Officer and Personnel Below Officer Rank (PBOR) respectively Upto Rs. 1.25 Lac (max)
(b)	Dialysis and Cancer treatment (For Non- Pensioners ESM of all ranks)	75% and 90% of total expenditure to Officer and PBOR respectively upto a max of Rs. 75,000/- per FY only.

4. Subsidy on Home Loan on Rs. 1,00,000/- (Max): Kendriya Sainik Board reimburses 50% of interest by way of subsidy on home loan from Bank/Public Sector institutions for construction of house to war bereaved, war disabled and attributable peace time casualties.

5. Prime Minister's Scholarship Scheme: For financially supporting degree level professional education for the wards of War widows (all ranks) and ESM (PBOR) including ex Coast Guard personnel. Total 5500 scholarships are provided to eligible wards based on merit for the entire duration of the courses. Priority is given to the wards of War widows/War disabled Soldiers. The rates of Scholarship are as follows: -

(a) Rs. 2500/- per month for boys.

(b) Rs. 3000/- per month for girls.

6. Financial support to institutions involved in rehabilitation of ESM:-

Sl. No.	Organisation	Quantum of Aid/Grant
(a)	Paraplegic Rehabilitation Centers (i) Kirkee (ii) Mohali	Establishment grant (per annum) (i) Rs. 1.20 Cr. (wef April, 2016) (ii) Rs. 10,00,000/- (w.e.f. April, 2015) <div style="display: inline-block; vertical-align: middle; margin-left: 10px;"> } } } </div> Rs. 30,000/- per annum per inmate

(b)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- per annum
(c)	Cheshire Homes (i) Lucknow, Delhi & Dehradun	Rs. 15,000/- per annum per inmate
(d)	War Memorial Hostels. There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs. 1,350/- per month

7. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt. of India Nominee. A total of 42 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Govt. of India nominee.

DETAILS OF VARIOUS RESETTLEMENTSCHEMES IMPLEMENTED BY DIRECTORATE GENERAL RESETTLEMENT (DGR)

- a) Upgrading their skills by imparting necessary training to prepare them to take on new assignments/jobs and assisting ESM in finding re-employment.
- b) Constant endeavour to provide employment opportunities in Government/Quasi Government/Public Sector Organizations.
- c) Pro-active action to facilitate re-employment of ESM in the Corporate Sector.
- d) Providing Jobs through the following Schemes for self-employment:
 - i. Placement Assistance through on-line registration at DGR.
 - ii. DGR Sponsored Security Agency Scheme
 - iii. ESM Coal Loading and Transportation Scheme.
 - iv. Coal Tipper Attachment Scheme.
 - v. Tipper Attachment Scheme for Widows and Disabled Soldiers.
 - vi. Management of IGL/ MNGL CNG Stations by ESM in NCR/Pune.
 - vii. Management of Company Owned Company Operated Retail Outlets.
 - viii. Issue of DGR Eligibility Certificate for Allotment of LPG/Retail Outlet (Petrol/Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota.
 - ix. Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops in NCR.
 - x. DGR Technical Service Scheme.
 - xi. Resettlement Training/ Skill Development Courses.